

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 1777
TO BE ANSWERED ON THE 9th March 2026

NUMBER OF LICENSES ISSUED UNDER DRONE POLICY

1777. SHRI MADAN RATHORE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) number of licenses issued under the Drone Policy;
- (b) number of drone training centers set up in the State of Rajasthan;
- (c) whether there is any drone subsidy scheme for agricultural use;
- (d) statistical details of drone export; and
- (e) details regarding future drone corridor plan?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) As of 28 February 2026, 41,549 Remote Pilot Certificates have been issued by Remote Pilot Training Organisations (RPTOs) authorised by the Directorate General of Civil Aviation (DGCA).

(b) As of 25 February 2026, DGCA has authorised nine RPTOs in the state of Rajasthan.

(c) Yes, the Ministry of Agriculture and Farmers Welfare has implemented two schemes: the Sub-Mission on Agricultural Mechanization (SMAM) and Nammo Drone Didi.

Under SMAM, financial assistance covering 100% of the drone cost (up to Rs. 10 lakh per drone) is provided for procurement and field demonstrations for farmers.

The Nammo Drone Didi scheme, approved as a Central Sector Scheme with an outlay of Rs. 1,261 crore for FY 2023-24 to FY 2025-26, aims to promote the use of advanced technology in agriculture to improve efficiency, enhance crop productivity, and reduce operational costs. It also seeks to empower Women Self-Help Groups (SHGs) by enabling them to provide drone services, thereby supporting livelihood opportunities and increasing their income.

(d) To encourage drone export, the Directorate General of Foreign Trade (DGFT) has simplified and liberalized export policy for drones vide General Authorisation for Export of Drone Notification No. 14 dated 23.06.2023.

(e) Currently, there is no such proposal under consideration.
